

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 10.08.2020**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 166/2020 2. Cr 169/2020 HPS 3. Cr 35/2020 AGPS 4. Cr 140/2020 HPS 5. OS 170/2020 6. CC 1609/2017 7. CC 1046/2020 8. CC 466/2015 9. OS 172/2020 10. CC 2182/2019	11. PCR 94/2020 12. PCR 95/2020 13. PCR 96/2020 14. CrI. Misc 250/2019 15. CC 1093/2020 HBC 16. CC 1075/2018 17. CC 1546/2018 18. CC 822/2019 19. CC 823/2019 ORDERS 20. CrI. Misc 132/2020 (HPS)

Hosakote

Dated: - 07.08.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.